(To be published in the Gazette of India Extraordinary Part-II, Section - 3, Sub-Section (ii))

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan
New Delhi

Notification No. 16/2015-2020
New Delhi, Dated: 29th June, 2020

Subject: - Amendment in Export Policy of Personal Protection Equipment

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes following amendment in the Notification No. 14 dated 22.06.2020 amending the Schedule 2 of the ITC (HS) Export Policy related to the export of Personal Protection Equipment as under:

<table>
<thead>
<tr>
<th>Serial Number</th>
<th>ITC HS Codes</th>
<th>Description</th>
<th>Current Policy</th>
<th>Revised Policy</th>
</tr>
</thead>
<tbody>
<tr>
<td>207A</td>
<td>392690</td>
<td>PPE Medical Coveralls for Covid-19</td>
<td>Prohibited</td>
<td>Restricted (For monthly Export Quota of 50 Lakh PPE Medical Coveralls for COVID-19)</td>
</tr>
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<td>621790</td>
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<td>901890</td>
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</tbody>
</table>

2. Other items that are part of PPE kits and listed in the description against Serial No. 207A in the Notification No. 14 dated 22.06.2020, however continue to remain prohibited for exports whether exported as individual items or as part of PPE kits and monthly quota shall not be applicable on export of these items.

3. Effect of this Notification:

Notification No. 14 dated 22.06.2020 is amended to the extent that PPE medical Coveralls for COVID-19, exported against the mentioned HS codes or falling under any other HS code, are now "restricted" for exports. A monthly quota of 50 Lakh PPE medical Coverall for covid-19 units has been fixed for issuance of export licenses to the eligible applicants to export PPE medical Coveralls for COVID-19 as per the criteria to be separately issued in a Trade Notice.

All items that are part of PPE kits and listed in the description in the Notification No. 14 dated 22.06.2020, however, continue to remain "prohibited" for export whether exported as individual item or as part of PPE kits and monthly quota shall not be applicable on export of these items.

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(Issued from File No. 01/91/180/21/AM20/EC)